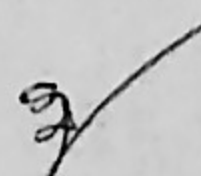
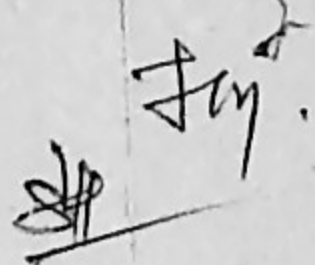


Sl.No.of order	Date of order	ORDER WITH SIGNATURE	Office notes action (if any) taken on order
	12/4/88	Hon. Ajay John - AM. Hon. G. S. Sharma - JM In this writ petition No- 659/77 which has been received on transfer from Allahabad High Court, Su c.p. in vestore for the petitioner is present and informs that in spite of his best efforts he has not been able to contact his client for prosecution of this case. The petition is accordingly dismissed for want of prosecution.  AM.  JM. received 13.2.88	